

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.07.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App.(AT) (CH) (Ins)No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd)	Ms Deepika Murali Karthik Sundaram Aswini S	Sathyanarayanan R1 Abhinav Parthasarathy R2-R5
4.	Comp App (AT)(CH) (Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1
5.	Comp App (AT)(CH) (Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited	Abhinav Parthasarathy	S. Sathyanarayanan
6.	Comp App.(AT) (CH) (Ins)No. 125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	Abitha Banu R1 R. Subramanian R2 R. Sugumaran R3 Dev Eswar – R4
7.	Comp App.(AT) (CH) (Ins)No. 128/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
8.	Comp App.(AT) (CH) (Ins)No. 129/2021	V, Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
9.	Comp App.(AT) (CH) (Ins)No. 130/2021	V, Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
10.	Comp App.(AT) (CH) (Ins)No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

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CELL : 9868947517**

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CELL : 9444687246**

By the order of Hon'ble Member (J)

(Chennai Bench)